GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 459

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

SWATANTRATA SAINIK SAMMAN PENSION SCHEME

459. SHRI KESINENI SRINIVAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of beneficiaries under the Swatantrata Sainik Samman Pension Scheme, especially in Andhra Pradesh;

(b) the amount of funds released for the scheme during the last five years and Andhra Pradesh's share out of the total funds during the said period, yearwise;

(c) whether the amount of pension has been increased after 2014;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a): Total 28248 number of beneficiaries are receiving samman pension under the Swatantrata Sainik Samman Pension Scheme (now renamed as Swatantrata Sainik Samman Yojana) out of which 795 beneficiaries are in Andhra Pradesh. (b): Total funds disbursed during the last five years towards Swatantrata Sainik Samman Yojana is as under:-

Year	Amount (in Crore)
2015-16	789.44
2016-17	761.85
2017-18	748.09
2018-19	842.46
2019-20 (upto Oct, 2019)	553.04

State wise expenditure is not maintained by this Ministry.

(c) to (e): The central freedom fighter pension/family pension has been revised and increased by the Central Government with effect from 15.08.2016. The amount of pension being given under this scheme to different categories of freedom fighters and their dependents is at Annex. Dearness Allowance/Relief, as given to the Central Government employees/pensioners twice a year, has been made applicable to the central freedom fighter pensioners also.

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ANNEX LS.US.Q.NO.459 FOR 19.11.2019

Monthly Amount of Pension provided under

Swatantrata Sainik Samman Yojana(SSSY)

SI	Category of freedom	Amount of pension before	Present amount of pension
No.	fighters	the enhancement on	after the enhancement with
		15.08.2016 including	effect from 15.08.2016
		Dearness Relief	
1.	Ex-Andaman Political Prisoners/spouses	Rs.24,775/-	Rs.30,000/-
2.	Freedom fighters who suffered outside British India/spouses	Rs.23,085/-	Rs.28,000/-
3.	Other freedom fighters/spouses including INA	Rs.21,395/-	Rs.26,000/-
4.	Dependent parents/eligible daughters (maximum 3 daughters at any point of time)	Rs.3,380/- (dependent parents) & Rs.5,070/- (daughters)	50% of the sum that would have been admissible to the freedom fighter, i.e., in the range of Rs.13,000/- to Rs.15,000/-
